## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:882 ANSWERED ON:04.08.2011 CAPART Singh Shri Ravneet

### Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the main objectives of the Council for Advancement of People's Action and Rural Technology (CAPART);

(b) the contribution made by CAPART in implementation of the programmes;

(c) whether there is a mechanism and system of appraisal to monitor the projects under CAPART;

(d) if so, the details thereof; and

(e) the details of programmes implemented, State-wise through CAPART?

# Answer

#### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) The main objectives of the Council for Advancement of People's Action and Rural Technology (CAPART) are annexed (Ann.-I).

(b) CAPART supplements Government efforts in the field of Rural Development by way of assisting registered Non-Governmental Organizations (NGOs) for implementing rural development projects for upliftment of the rural masses. It works in project mode. CAPART has been sanctioning projects to the NGOs under its following main schemes:-

# Public Cooperation (PC)

The thrust of the scheme is to involve the community in designing, monitoring and maintenance of assets created under the projects. The activities under the scheme focus on the disadvantaged sections of rural community, with a view to promote and strengthen Self Help Groups (SHGs) in need based skill training, production and marketing of products.

#### # Organization of Beneficiaries (OB)

Under this scheme, CAPART supports activities for organization of beneficiaries to create awareness among the rural poor. The objective of the scheme is to provide support to poor communities/groups, through voluntary organizations, for just causes and causes and sustain their campaign for betterment of their economic status and social power. The scheme is also intended to empower people by increasing their awareness and bargaining power to get what is rightfully theirs in terms of schemes, rights and legal entitlements.

#### # Advancement of Rural Technology Scheme (ARTS)

Under the Advancement of Rural Technology Scheme, the board mandate of CAPART is to co-ordinate all efforts towards advancement of technology relevant to the rural areas except for sectors dealt with Indian Council for Agricultural Research (ICAR), Council for scientific and Industrial Research (CSIR), and their sister organizations. The main objective under this scheme is development, demonstration and dissemination of appropriate technologies amongst rural poor.

#### # Disability Action

The main objective of the scheme is to change the paradigm from one of charity to that of empowerment and to provide equal opportunity to people with disabilities and promote their full participation in all initiatives by supporting Community based Rehabilitation (CBR) programmes.

#### # Marketing - Gram Shree Mela

With a view to provide an opportunity to rural producers to sell their products directly in major markets, to interact with the buyers, to study and comprehend the latter's tastes, preferences and choices CAPART organizes large number of Gram Shree Melas in different parts of the country. The Melas helps rural producers to upgrade and improve their products and marketing skills and provide better service to the consumer while benefitting from a larger marketing opportunity.

(c) & (d) There is a well established mechanism and system of appraisal to monitor the project in CAPART to keep proper vigil on the NGOs for their works being done in the project area under various schemes. Monitoring mechanism in CAPART is annexed (Ann.-II).

(e) The details of programmes implemented, state-wise, through CAPART are annexed (Ann.-III).